

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

RAJYA SABHA
STARRED QUESTION NO. *100
TO BE ANSWERED ON: 09.02.2026

IMPLEMENTATION AND IMPACT OF MSME CHAMPIONS SCHEME

*100. SHRI SANA SATHISH BABU:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the key objectives and major components of the MSME Champions Scheme launched by Government to promote competitiveness and resilience among Micro, Small, and Medium Enterprises (MSMEs);
- (b) the total number of MSMEs that have benefited under the scheme since 2023, State and sector-wise;
- (c) whether Government has conducted any assessment of its impact in improving innovation, digital adoption and market access; and
- (d) if so, the details of such assessment and the steps taken to further strengthen implementation of the scheme?

ANSWER

MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI JITAN RAM MANJHI)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (d) OF THE RAJYA SABHASTARRED QUESTION No.*100 DUE FOR ANSWER ON 09.02.2026.

(a): MSME Champions scheme is a holistic approach to unify, synergize, and converge various schemes and interventions with a purpose to modernize enterprises and their processes, reduce wastages, sharpen business competitiveness, and facilitate their National and Global outreach and excellence.

The three major components under the MSME Champions Scheme along with their key objectives are as below:

- i) **MSME-Sustainable (ZED) Certification Scheme:** The ZED Certification envisages promotion of Zero Defect Zero Effect (ZED) practices amongst MSMEs so as to encourage and enable MSMEs for manufacturing of quality products using latest technology and tools. This aims to constantly upgrade their processes for achievement of high quality and high productivity with minimum effect on the environment, develop an ecosystem for ZED Manufacturing in MSMEs, so as to enhance their competitiveness and sustainability.
- ii) **MSME-Competitive (Lean) Scheme:** The Lean Scheme is an extensive drive for enhancing the competitiveness of MSME manufacturing sector through implementation of Lean Tools and Techniques. This aims at reduction in rejection rates, product and raw material movements & product cost, optimization of space utilization and resources like Water, Energy, Natural Resources etc.
- iii) **MSME-Innovative {Incubation, Design and Intellectual Property Rights(IPR)} Scheme:** MSME Innovative is a novel concept for MSMEs with a combination of innovation in incubation, design intervention and by protecting IPR in an integrated approach. This aims to create awareness amongst MSMEs and to enable them to acquire IPR and incubate ideas and designs into business ventures.

(b): The State-wise number of MSMEs benefited under the Scheme since FY 2022-23, along with the information on the sectors covered under the Scheme, is provided at **Annexure-I**.

(c) and (d): The scheme has substantially served its purpose with the key deliverables having achieved and exceeded the target. With a view to further strengthening implementation of the scheme and improving its outcomes, suitable measures have been adopted. The details are attached at **Annexure-II**.

Annexure-I

State-wise & Year-wise data from FY 2022-23 onwards for each sub-component of MSME Champions Scheme is mentioned below along with the sectors covered details:

❖ **State-wise & Year-wise ZED Certified MSMEs since launch (28.04.2022):**

S. No.	State/UT	2022-23	2023-24	2024-25	2025-26 (till date)	Total
1	Andaman and Nicobar Islands	2	0	0	0	2
2	Andhra Pradesh	19	5681	4300	7638	17638
3	Arunachal Pradesh	0	0	1	2	3
4	Assam	11	1675	1065	1510	4261
5	Bihar	54	16019	4749	1322	22144
6	Chandigarh	0	682	22	10	714
7	Chhattisgarh	10	1924	790	2465	5189
8	Delhi	35	867	454	4692	6048
9	Goa	7	10	4	6	27
10	Gujarat	124	38397	18462	39440	96423
11	Haryana	135	11208	3492	4627	19462
12	Himachal Pradesh	96	914	849	990	2849
13	Jammu And Kashmir	8	771	1954	6060	8793
14	Jharkhand	26	1670	198	397	2291
15	Karnataka	433	33869	13001	19060	66363
16	Kerala	50	2419	996	1849	5314
17	Ladakh	2	4	2	0	8
18	Lakshadweep	0	0	0	0	0
19	Madhya Pradesh	26	7359	4522	6622	18529
20	Maharashtra	321	10278	9623	23077	43299
21	Manipur	2	1	1	5	9
22	Meghalaya	0	1	1	37	39
23	Mizoram	0	0	0	0	0
24	Nagaland	2	0	32	33	67
25	Odisha	62	847	187	12358	13454
26	Puducherry	10	170	46	158	384
27	Punjab	594	9418	5723	4991	20726
28	Rajasthan	94	8299	8683	11213	28289
29	Sikkim	0	1	0	0	1
30	Tamil Nadu	792	7559	2562	6323	17236
31	Telangana	29	2435	2494	8301	13259
32	The Dadra and Nagar Haveli and Daman and Diu	13	13	173	306	505
33	Tripura	0	229	37	70	336
34	Uttar Pradesh	89	9818	18365	74956	103228
35	Uttarakhand	17	516	293	464	1290
36	West Bengal	80	3287	1895	3697	8959
	Total	3,143	1,76,341	1,04,976	2,42,679	5,27,139

- **Sectors Covered under ZED:** The scheme is applicable to the manufacturing sector MSMEs which includes manufactures of food products, beverages, tobacco products, textiles, wearing apparel, leather and related products, wood and products of wood and cork (except furniture); manufacture of articles of straw and plaiting materials, paper and paper products, printing and reproduction of recorded media, coke and refined petroleum products, chemicals and chemical products, pharmaceuticals, medicinal chemical and botanical products, rubber and plastics products, other non-metallic mineral products, basic metals, fabricated metal products(except machinery and equipment), computer, electronic and optical products, electrical equipment, machinery and equipment(not elsewhere classified), motor vehicles, trailers and semi-trailers, Manufacture of other transport equipment, furniture & other manufacturing, repair and installation of machinery and equipment.
- **Beneficiaries of the Scheme:** All Manufacturing MSME registered under Udyam.

❖ **State-wise & Year-wise Lean Certified MSMEs since launch (10.03.2023):**

S. No.	State/UT	2022-23	2023-24	2024-25	2025-26 (till date)	Total
1	Andaman and Nicobar Islands	0	0	0	0	0
2	Andhra Pradesh	0	313	156	3	472
3	Arunachal Pradesh	0	0	0	0	0
4	Assam	0	131	38	44	213
5	Bihar	0	301	1009	706	2016
6	Chandigarh	0	0	0	0	0
7	Chhattisgarh	0	17	111	48	176
8	Delhi	0	35	159	48	242
9	Goa	0	0	5	5	10
10	Gujarat	1	443	872	256	1572
11	Haryana	0	837	566	170	1573
12	Himachal Pradesh	0	19	39	2	60
13	Jammu And Kashmir	0	86	188	4	278
14	Jharkhand	0	50	57	26	133
15	Karnataka	0	276	709	186	1171
16	Kerala	0	97	131	40	268
17	Ladakh	0	0	0	0	0
18	Lakshadweep	0	0	0	0	0
19	Madhya Pradesh	0	299	861	407	1567
20	Maharashtra	1	581	1392	702	2676
21	Manipur	0	0	25	0	25
22	Meghalaya	0	2	4	0	6

23	Mizoram	0	0	0	0	0
24	Nagaland	0	0	46	83	129
25	Odisha	0	28	46	15	89
26	Puducherry	0	0	10	8	18
27	Punjab	0	344	189	237	770
28	Rajasthan	0	370	501	145	1016
29	Sikkim	0	0	0	0	0
30	Tamil Nadu	0	247	576	238	1061
31	Telangana	0	23	204	51	278
32	The Dadra and Nagar Haveli And Daman and Diu	0	0	18	0	18
33	Tripura	0	0	1	64	65
34	Uttar Pradesh	0	393	1143	425	1961
35	Uttarakhand	0	42	33	21	96
36	West Bengal	0	203	373	74	650
	Total	2	5,137	9,462	4,008	18,609

- **Sectors Covered under Lean:** The scheme is applicable to the manufacturing sector MSMEs which includes manufactures of food products, beverages, tobacco products, textiles, wearing apparel, leather and related products, wood and products of wood and cork (except furniture); manufacture of articles of straw and plaiting materials, paper and paper products, printing and reproduction of recorded media, coke and refined petroleum products, chemicals and chemical products, pharmaceuticals, medicinal chemical and botanical products, rubber and plastics products, other non-metallic mineral products, basic metals, fabricated metal products(except machinery and equipment), computer, electronic and optical products, electrical equipment, machinery and equipment(not elsewhere classified), motor vehicles, trailers and semi-trailers, Manufacture of other transport equipment, furniture & other manufacturing, repair and installation of machinery and equipment.
- **Beneficiaries Under the Scheme:** All Manufacturing MSME registered under Udyam.

❖ **State-wise & Year-wise Innovative ideas approved since launch (10.03.2022):**

S. No.	State/UT	2022-23	2023-24	2024-25	2025-26 (till date)	Total
		Hackathon 1.0	Hackathon 2.0	Hackathon 3.0	Hackathon 4.0	
1	Andaman And Nicobar Islands	0	0	0	0	0
2	Andhra Pradesh	20	21	41	47	129
3	Arunachal Pradesh	0	0	2	1	3
4	Assam	0	1	5	0	6

5	Bihar	0	4	6	4	14
6	Chandigarh	1	3	3	0	7
7	Chhattisgarh	3	2	3	5	13
8	Delhi	0	1	8	7	16
9	Goa	0	0	0	3	3
10	Gujarat	8	9	15	13	45
11	Haryana	2	2	4	5	13
12	Himachal Pradesh	0	0	1	1	2
13	Jammu And Kashmir	1	0	2	1	4
14	Jharkhand	7	0	1	3	11
15	Karnataka	20	29	23	26	98
16	Kerala	8	10	3	10	31
17	Ladakh	0	0	0	0	0
18	Lakshadweep	0	0	0	0	0
19	Madhya Pradesh	3	4	4	11	22
20	Maharashtra	14	14	18	41	87
21	Manipur	0	0	0	0	0
22	Meghalaya	0	0	3	1	4
23	Mizoram	0	0	0	0	0
24	Nagaland	0	0	0	0	0
25	Odisha	3	8	14	22	47
26	Puducherry	0	0	1	2	3
27	Punjab	2	3	4	6	15
28	Rajasthan	12	7	9	11	39
29	Sikkim	0	0	0	0	0
30	Tamil Nadu	94	117	119	178	508
31	Telangana	36	21	59	46	162
32	The Dadra and Nagar Haveli And Daman and Diu	0	0	0	0	0
33	Tripura	0	0	1	0	1
34	Uttar Pradesh	13	9	24	21	67
35	Uttarakhand	1	4	3	3	11
36	West Bengal	9	7	21	20	57
	Total	257	276	397	488	1,418

• **Sectors/Themes Covered under Incubation:**

Hackathons	Themes
Hackathon 1.0	Open Sectors/Themes
Hackathon 2.0	<ol style="list-style-type: none"> 1. Digital Agriculture 2. Organic composting 3. Low-cost Indigenous Digital Healthcare System 4. Potable Water Solutions 5. AVGC (Animation, Visual, Gaming, Comics) 6. Cloud Computing 7. E-Festival 8. E-vehicles 9. Eco-friendly & Sustainable furniture 10. Safety in Transportation & Industry 11. Supply Chain Management Solutions 12. Disaster Management 13. Alternative Material for Single Use Plastic (SUP) 14. Sustainable fashion 15. Waste to Wealth creation, Circular solutions & waste management
Hackathon 3.0	For Women Innovators
Hackathon 4.0	<ol style="list-style-type: none"> 1. Traditional Trades (aligned with PM Vishwakarma) 2. Frontier Technologies in MSMEs 3. Export Enhancement and Indigenisation, and 4. Sustainable Development, including Renewable/Green Energy and Circular Economy.

- **Beneficiaries Under the Scheme:**MSMEs, Individuals and Students who want to develop their innovative ideas through approved HIs.

❖ **State-wise & Year-wise Design Projects approved since launch (10.03.2022):**

S. No.	State	2022-23	2023-24	2024-25	2025-26 (till date)	Total
1	Karnataka	10	4	6	Over 50 design projects have been received and are currently under review with respective implementing agencies under the design component	20
2	Telangana	2	0	0		2
3	Kerala	1	0	0		1
4	Jharkhand	0	0	1		1
5	Maharashtra	0	0	1		1
6	Jammu & Kashmir	0	1	1		3
7	Assam	0	1	1		2
8	Punjab	0	2			2
9	Haryana			2		2
10	Uttar Pradesh	4	3	5		12
11	Karnataka	1	1	0		2
12	Jharkhand	1	0	1		2
13	Odisha	1	0	0		1
14	Bihar	1	0	0		1
15	Haryana	1	1	0		2
16	Maharashtra	0	1	0		1
17	Madhya Pradesh	0	1	1		2
18	Maharashtra	0	0	1		1
19	Uttar Pradesh	0	4	0		4
20	Maharashtra	0	2	2		4
21	Rajasthan	0	1	0		1
22	Karnataka	0	1	0		1
23	Tamil Nadu	1	0	0		1
	Total	24	23	22		69

- **Sectors Covered under Design:**Sector agnostic approach
- **Beneficiaries Under the Scheme:**Students and MSMEs

❖ **State-wise & Year-wise IPR Reimbursement since launch (10.03.2022):**

S. No.	State	2022-23	2023-24	2024-25	2025-26	Total
1	Andhra Pradesh	33	64	59	25	181
2	Assam	0	1	3	4	8
3	Bihar	0	7	2	4	13
4	Chhattisgarh	2	3	2		7
5	Delhi	5	14	16	50	85
6	Goa	0	0	4	0	4
7	Gujarat	55	106	233	384	778
8	Haryana	38	78	19	12	147
9	Himachal Pradesh	0	0	1	2	3
10	Jammu And Kashmir	0	3	0	0	3
11	Jharkhand	0	0	6	0	6
12	Karnataka	0	104	21	7	132
13	Kerala	21	15	101	11	148
14	Madhya Pradesh	19	26	12	0	57
15	Maharashtra	18	63	212	182	475
16	Odisha	33	12	3	30	78
17	Puducherry	1	0	0	0	1
18	Punjab	3	0	16	14	33
19	Rajasthan	24	23	91	22	160
20	Tamil Nadu	13	8	9	17	47
21	Telangana	178	96	194	112	580
22	Uttar Pradesh	38	15	41	32	126
23	Uttarakhand		2	12	5	19
24	West Bengal	8	6	19	19	52
	Grand Total	489	646	1076	932	3,143

- **Sectors Covered under IPR:** Sector agnostic approach
- **Beneficiaries Under the Scheme:**Individuals and MSMEs

**Steps undertaken for strengthening implementation and impact of MSME
Champions Scheme**

The MSME Champions Scheme has recorded substantial coverage and outputs across its sub-components, with key deliverables having been achieved and exceeding the targets. Under the ZED component, more than **5 lakh MSMEs have been certified**. The Lean component has resulted in over **18,000 MSMEs obtaining Lean certifications**. Further, under the MSME Innovative (Incubation) component, **1,418 innovative ideas** have been approved for financial assistance under the scheme. Under the IPR component, **over 3,000 intellectual properties** have been acquired and supported, while **69 design projects** have been approved under the Design component.

To further strengthen implementation under the ZED component, various measures have been undertaken. Two additional parameters, namely **Energy Management and Measurement & Analysis**, have been incorporated at the ZED Bronze Certification level. A **surveillance assessment after 18 months** of achieving ZED Bronze Certification has been introduced for both existing and new MSMEs. For Silver and Gold Certification levels, **two surveillance assessments** are now conducted—first between **12–18 months** and second between **24–30 months** of ensuring certification compliances post-certification. Financial assistance of Rs 50,000 has been extended for multiple testing, system, and product certifications. Additionally, the **cost of ZED Certification has been reduced by 20% across all levels**, and **100% subsidy on ZED Certification cost across all levels is provided to MSMEs owned by Women Entrepreneurs**. This has substantially contributed in larger gender inclusion in the scheme.

Under the Lean component, the requirement of forming a Special Purpose Vehicle (SPV) has been removed, and **Groups of Enterprises** are now formed to facilitate easier and faster implementation. To enhance outreach under the Incubation component, the number of **Host Institutes has been more than doubled to 773** over the last two financial years. Similarly, under the IPR component, the number of **Intellectual Property Facilitation Centres (IPFCs) has increased to 87 from 48 (in FY 2023-24)**. Further, the Ministry has launched the **MSME Support for Commercialization of IP (SCIP) Programme** as a sub-component under the IPR initiative, aimed at bridging the gap between IP creation and commercialization through establishment of **Technology Transfer Facilitation Centres (TTFCs)**, provision of financial assistance for accessing IP assets, and support for registration of foreign trademarks and designs.